

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-01-2023  
AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/1(CHE)2023

PETITION NUMBER : CP(IB)/759(CHE)2018

NAME OF THE PETITIONER : R.Jeyasri

NAME OF THE RESPONDENT(S) : R.Venkata Krishnan (Liquidator) of  
St.John Freight Systems Ltd

UNDER SECTION : Sec 42 r/w Sec 60(5)(C) of IBC, 2016

ORDER

None appears on behalf of the Applicant. Ld. Counsel for Respondent is present.

List the matter on 21.02.2023 for further hearing.

—sd—

SAMEER KAKAR  
MEMBER (TECHNICAL)

ss

—sd—

DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)